**Annexure-7**

**Name of the Corporate Debtor- Quadrant Televentures Limited**

**Date of Commencement of CIRP: 02-09-2025 List of Creditors as on: 04-08-2026**

**List of operational creditors (Government dues)**

(Amount in ₹)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be setoff | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Assistant Director, General (Administration), Punjab LSA, Department of Telecommunication | Assistant Director, General (Administration), Punjab LSA, Department of Telecommunication | 15.09.2025 | 52,22,55,000 | - | Operational Creditor (Government Dues) | | | | | | 52,22,55,000 | - |
| 2 | Telecom Regulatory Authority of India | Telecom Regulatory Authority of India | 16.09.2025 | 10,13,35,000 | - | Operational Creditor (Government Dues) | | | | | | 10,13,35,000 | - |
| 3 | DDG (Department of Telecommunications,Ministry of Communications, Govt. of India) | DDG (Department of Telecommunications,Ministry of Communications, Govt. of India) | 15.09.2025 | 7,01,00,00,000 | 2,83,15,79,810 | Operational Creditor (Government Dues) | | | | | | 4,17,84,20,190 | Disputed claims (contingent in nature) not admitted. |
| 4 | Provident Fund | Provident Fund | 09.10.2025 | 2,18,13,45,604 | - | Operational Creditor (Government Dues) | | | | | | 2,18,13,45,604 | Amount claimed basis investigation report during CIRP, without any order |
| | **TOTAL** | | | **9,81,49,35,604** | **2,83,15,79,810** | | | | | | | **6,98,33,55,794** | **-** |
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